

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 6/AM17
HELD ON 10.08.2016
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 6/87-NC-7/2016 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' to be held on 28-7-2016 held on 10.08.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Seikhomang Kipgen, Dy. DGFT
- 3) Smt. ChanderKanta Pandey, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	SUPREME INDUSTRIES LTD.	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RLA F. No. 03/93/160/00680/AM15	Deferred

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. As decided by the committee in its earlier meeting, a copy of the representation was again forwarded to D/o C&PC on 28.06.2015. Comments awaited from D/o C&PC.

Case No. A-230	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RLA F. No. 05/24/040/00489/AM14	Deferred

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: A copy of representation of the firm has been forwarded to D/o C&PC on 03.02.2015. Firm vide their letter dated 2-8-2016 has again requested to take a final decision in their matter. Application of the firm has again been forwarded to the TA for their comments and views. Comments awaited from TA.

Case No. A-231	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. 0510376612 dated 20.01.2014	RLA F. No. 05/24/040/00394/AM10	Deferred

ChanderKanta Pandey

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 10.02.2015. Firm vide their letter dated 2-8-2016 has again requested to take a final decision in their matter. Application of the firm has again been forwarded to the TA for their comments and views. Comments awaited from TA.

Case No. A-243	Paradise Polymers Ltd., Mumbai	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: Deferred
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. 0310773869 dated 11.03.2014	RLA F. No. 03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: A D/L No. 46011/48/2014-PC.II dated 17.11.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No. A-253	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: Deferred
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RLA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm has been forwarded to DIPP on 28.12.2015. Comments awaited from DIPP.

Case No. A-258	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: Deferred
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RLA F. No. 30/24/040/00013/AM13	

Request: Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product – "Reclaim Rubber".

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP.

Case No. A-260	M/s Yash Enterprises	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: Deferred
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RLA F. No. 03/95/040/00595/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. Reply still awaited.

Case No. A-261	M/s Sundaram Industries Ltd.	HQ F. No. 01/87/50/385/AM11/DES-VII	Status: Deferred
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 0410120257 dated 31.12.2010	RLA F. No. 04/24/040/00271/AM11	

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Dy. Director General
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi-11

Subject: Fixation of adhoc norms for the export product "Industrial Solid Tyres" against Advance Authorization No. 0410120257 dated 31.12.2010.

Decision: A copy of Representation of firm has been forwarded to DIPP on 12.01.2016. Comments awaited from DIPP.

Case No. A-262	M/s Veekay Polycos Ltd.	HQ F. No. 01/87/50/146/AM13/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RLA F. No. 05/24/040/00107/AM13	Deferred

Subject: Request of M/s Veekay Polycos Ltd., New Delhi for amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 22.02.2016. Comments awaited from D/o C&PC.

Case No. A-265	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/162/175/AM16/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 2610012727 dated 31.08.2015	RLA F. No. 26/24/040/00010/AM16	Approved

Subject: Request for amendment in Export Item description against Advance Authorization No. 2610012727 dated 31.08.2015

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 05.05.2016, the Committee decided to delete the non-volatile condition [Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%] and the description of Export Product to read as "FLOSPERSE 4005".

RLA may take consequential action as per Policy / Procedures.

Case No. A-267	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/162/176/AM16/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 2610012653 dated 26.05.2014	RLA F. No. 26/24/040/00002/AM15	Deferred

Subject: Request for fixation of norms against Advance Authorization No. 2610012653 dated 26.05.2014

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 15.02.2016. Comments awaited from D/o C&PC.

Case No. A-273	M/s Bilcare Ltd.	HQ F. No. 01/87/50/00070/AM16/DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3110065388 dated 23.04.2015	RLA F. No. 31/83/040/00270/AM15	Deferred

Subject: Fixation of adhoc norms against Advance Authorization No. 3110065388 dated 23.04.2015

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 16.03.2016. Comments awaited from D/o C&PC.

Case No. A-303	M/s DSM India Pvt. Ltd.	HQ F. No. 01/87/171/103/AM17/ DES-VII	Status:
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3110064794 dt. 28.08.2014	RLA F. No. 31/83/040/00126/AM15	Approved

Subject: Request for ratification of Adhoc norms in respect of Advance Authorization No. 3110064794 dt. 28.08.2014

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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi-11

Decision: The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 19/87-ALC1/2015 held on 07.12.2015 and recommended as under:

EXPORT ITEM	QTY in kg	IMPORT ITEM	QTY
AKULON K-225 KS UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND	One	1. NYLON 6 CHIPS/GRANULE BASE POLYMER	0.6401 kg
		2. MELAMINE CYNURATE (MCA-0 FLAME RETARDANT	0.3811 kg
		3. CALCIUM STEARATE MOULD RELEASE AGENT	0.00310 kg
		4. MASTER BATCH COLOURANT	0.00520 kg
RA may take consequential action as per Policy / Procedures.			

Case No. A-304	M/s DSM India Pvt. Ltd.	HQ F. No. 01/87/171/104/AM17/DES-VII	Status: Approved
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3110065006 dt. 27.10.2014	RLA F. No. 31/83/040/00169/AM15	

Subject: Request for ratification of Adhoc norms in respect of Advance Authorization No. 3110065006 dt. 27.10.2014

Decision: The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 19/87-ALC1/2015 held on 07.12.2015 and recommended as under:

Export product-1

EXPORT ITEM	QTY in kg	IMPORT ITEM	QTY
AKYLOK K 224 – HG4 BLACK 25% GLASS FIBER MINERAL FILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND	One	NYLON 6 CHIPS/GRANULES BASE POLYMER	0.73 kg
		GLASS FIBER CHOPPED STRANDS REINFORCE AGENT	0.2575 kg
		MASTER BATCH COLOURANT	0.0056 kg
		DSM PA HS FF FLAME RETARDANT	0.0035 kg
		N 100 PA6 POWDER	0.026 kg
		FINA WAX - C	0.0070 kg

Export product-2

EXPORT ITEM	QTY in kg	IMPORT ITEM	QTY
AKULON K-225 KS UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND	One	NYLON 6 CHIPS/GRANULES BASE POLYMER	0.6401 kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.3811 kg
		CALCIUM STEARATES MOULD RELEASE AGENT	0.00310 kg
		MASTER BATCH COLOURANT	0.00520 kg

RA may take consequential action as per Policy / Procedures.

Case No. A-305	M/s DSM India Pvt. Ltd.	HQ F. No. 01/87/171/105/AM17/DES-VII	Status: Approved
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3110065844 dt. 01.01.2014	RLA F. No. 31/83/040/00138/AM16	

Subject: Request for ratification of Adhoc norms in respect of Advance Authorization No. 3110065844 dt. 01.01.2014

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Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 2/87-ALC1/2015 held on 22.04.2015 and recommended as under:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite TZ 6280 (20% Glass Fibre Reinforced Micro sphere based PBT Compound)	1 kg	1. PBT Chips / Granules (base polymer)	0.6590 kg
		2. Glass Fibre Chopped Strands (Reinf. Agent)	0.2060 kg
RLA may take consequential action as per Policy / Procedures.			
Case No. A-306	M/s DSM India Pvt. Ltd.	HQ F. No. 01/87/171/107/AM17/DES-VII	Status: Approved
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3110064756 dt. 19.08.2014	RLA F. No. 31/83/040/00119/AM15	

Subject: Request for ratification of Adhoc norms in respect of Advance Authorization No. 3110064756 dt. 19.08.2014

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 2/87-ALC1/2016 held on 23.05.2016 and recommended as under:

Name of Export Item(s)	Qty.	Name of Import Item(s)	Qty.
Akulon K-224-HG5 25% Glass Fiber Mineral Filled Frame Retardant PA-6 (Nylon-6) Compound	1 Kg	1. Nylon-6 Chips/Granules Base Polymer	0.73 kg
		2. Glass Fiber Chopped Strands Reinforcing Material	0.2575 kg
		3. Master Batch Colourant	0.0056 kg
		4. DSMPAHSFF Frame Retardant	0.0035 kg
		5. N100PA6 Powder	0.026 kg
		6. FINAWAX	0.007 kg
RA may take consequential action as per Policy / Procedures.			

Case No. A-307	M/s DSM India Pvt. Ltd.	HQ F. No. 01/87/162/34/AM17/DES-VII	Status: Approved
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 3110065417 dt. 07.05.2015	RLA F. No. 31/83/040/00007/AM16	

Subject: Request for ratification of Adhoc norms in respect of Advance Authorization No. 3110065417 dt. 07.05.2015

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 16/87-ALC1/2014 held on 16.07.2014 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre Reinforced Flame Retardant Nylon-6 Compound (Akulon K-222 KG V4 Black)	1 kg	1. Nylon-6 Chips / Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Master Batch / Colourant	0.0103 kg
		4. Calcium Stearate	0.0202 kg

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	5. Melamine Cynurate	0.1236 kg
RA may take consequential action as per Policy / Procedures.		

Case No. A-308	M/s Guarniflon India Pvt. Ltd.	HQ F. No. 01/87/050/0330/AM13/DES-VII	Status: Approved
NC No.:06/AM17 Dated: .08.2016	Adv. Lic. No. and Date 0310713327 dt. 22.10.2012	RLA F. No. 03/94/040/00609/AM13	

Subject: Amendment in Adhoc norms (minor correction) in respect of Advance Authorization No. 0310713327 dt. 22.10.2012

Decision: The Committee considered the case and decided to **approve the adhoc norms** as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Tetra Fluoro Ethylene (PTFE) Products: PTFE Extruded Rods & Tubes (ITCHS 39169090) PTFE Moulded / Skived Sheets, Billets, Tapes, Films & Rolls (ITCHS 39209999) PTFE Pieces (ITCHS 39046100)	1 kg	Poly Tetra Fluoro Ethylene (PTFE) Powder/Resin	1.02 kg

RLA may take consequential action as per Policy / Procedures.

Case No. A-309	M/s Kanodia Technoplast Ltd.	HQ F. No. 01/87/050/00251/AM16/DES-VII	Status: Approved
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 0510395031 dt. 22.07.2015	RLA F. No. 05/23/040/00174/AM16	

Subject: Amendment in Adhoc norms (correction in export item name) in respect of Advance Authorization No. 0510395031 dt. 22.07.2015

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms** and recommended as under:

Name of the EXPORT ITEM	QTY in Kgs.	Name of IMPORT ITEM(s)	QTY in Kg.
Metalised Film/Cast Polypropylene Film	1 Kg.	Polypropylene Granules	1.03 kg.

RLA may take consequential action as per Policy / Procedures.

Case No. A-310	M/s Kanodia Technoplast Ltd.	HQ F. No. 01/87/050/00389/AM16/DES-VII	Status: Approved
NC No.:06/AM17 Dated: 10.08.2016	Adv. Lic. No. and Date 0510397276 dt. 12.01.2016	RLA F. No. 05/23/040/00420/AM16	

Subject: Amendment in Adhoc norms (correction in export item name) in respect of Advance Authorization No. 0510397276 dt. 12.01.2016

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms** as under:

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Name of the EXPORT ITEM	QTY in Kgs.	Name of IMPORT ITEM(s)	QTY in Kg.
Metalised Film/Cast Polypropylene Film	1 Kg.	Propylene Granules	1.03 kg.
RLA may take consequential action as per Policy / Procedures.			

Case No. A-311	M/s Sun Plast	HQ F. No. 01/87/050/000225/AM16/DES-VII	Status: Approved
NC No.:06/AM17 Dated:10.08.2016	Advance Authorization No. 0310795757Dated 7-05-2015	RLA F. No. 03/95/040/00064/AM16	

Subject: Amendment in Adhoc norms in respect of Advance Authorization No. 0310795757Dated 7-05-2015

Decision: The Norms Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 27-7-2016.

RLA may take consequential action as per Policy / Procedures.

Case No. A-312	Manjushree Technopack Ltd., Bangalore	HQ F. No. 01/87/050/00020/AM15/DES-VII	Status: Approved
NC No.:02/AM17 Dated: 10.08.2016	Adv. Lic. No. 0710103920 dt. 05.05.2014	RLA F. No. 07/24/040/00415/AM14	

Subject: Fixation of Adhoc norms in respect of Advance Authorization No. 0710103920 dt. 05.05.2015

Decision: The Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 25-06-2016.

Case No.:A-313	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00054/AM16/	RLA File :05/24/040/00017/AM16/	Lic.No/Date:0510393986 24.04.2015	
Decision: Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 13-06-2016. RLA may take consequential action as per Policy / Procedures.			

Case NoA-:314	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:2/87-ALC1/2016 23.05.2016	Status: Approved
HQ File :01/87/050/00059/AM16/	RLA File :05/24/040/00047/AM16/	Lic.No/Date:0510394093 05-05.2015	
Subject:Representation for Fixation of Adhoc norms in respect of Advance Authorization No. 0510394093 05-05.2015 Decision: Norms Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 13-06-2016. RLA may take consequential action as per Policy / Procedures.			

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Case No.A-315	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00184/AM16/	RLA File :05/24/040/00207/AM16/	Lic.No/Date:0510395113 28.07.2015	
Subject:Fixation of Adhoc norms in respect of Advance Authorization No. Lic.No/Date:0510395113 28.07.2015			
Decision: Norms Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 13-6-2016 RLA may take consequential action as per Policy / Procedures.			

Case No.A-316	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/000410/AM15/	RLA File :05/24/040/00449/AM15/	Lic.No/Date:0510392618 30.12.2014	
Decision: Norms Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 1-08-2016. RLA may take consequential action as per Policy / Procedures.			

Case No.A-317	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:6/87-ALC1/2016 9.08.2016	Status: Approved
HQ File :01/87/050/00046/AM17/	RLA File :05/24/040/00563/AM16/	Lic.No/Date:0510397589 12.2.2016	
Decision: Norms Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 1-08-2016. RLA may take consequential action as per Policy / Procedures.			

Case No.:A-318	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:6/87-ALC1/2016 09 .08.2016	Status: Approved
HQ File :01/87/050/000297/AM16/	RLA File :05/24/040/00356/AM16/	Lic.No/Date:0510396184 2.11.2015	
Decision: Committee considered the case in the meeting and decided to approve as applied for by the firm in their Representation dated 13-06-2016. RLA may take consequential action as per Policy / Procedures.			




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ONLINE CASES

1	Case No.:5/21/87-ALC1/2015	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
Decision : A D/L No. 7/119/2016-TSW dated 23.03.2016 was issued by DIPP to firm. Reply still awaited.				

2	Case No.:13/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00069/AM17/	RLA File :07/24/040/00167/AM12/	Lic.No/Date:0710095284 09.05.2013	
Decision : Application has been received and place the case before Norms Committee.				

3	Case No.:18/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.				

4	Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	
Decision: In response to D/L dated 23.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments awaited from D/o C&PC.				

5	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
Decision : In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 23.02.2015. Comments still awaited.				

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6	Case No.:14/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00070/AM17/	RLA File :07/24/040/00321/AM14/	Lic.No/Date:0710103665 22.04.2014	
Decision : Application has been received and place the case before Norms Committee.				

7	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 26.11.2014. Comments still awaited.				

8	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
Decision : In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 25.11.2014. Comments still awaited.				

9	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
Decision : A copy of application has been forwarded to D/o C&PC on 23.09.2014. Comments still awaited.				

10	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
Decision : In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 11.03.2015. Comments still awaited.				

11	Case No.:6/32/87-ALC1/2014	Party Name:ANG PLASTICS PVT.	Meet No/Date:6/87-	Status:
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Signature

Signature
SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

	LTD.	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00282/AM15/	RLA File :03/94/040/00388/AM15/	Lic.No/Date:0310787600 04.08.2014	
Decision : In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which has been forwarded to D/o C&PC on 06.07.2015. Comments still awaited.			

	Case No.:1/35/87-ALC1/2014	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
12	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	
Decision : In response to D/L dated 19.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.04.2015. Comments still awaited.				

	Case No.:22/32/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
13	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
Decision : In response to D/L dated 02.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.08.2015. Comments still awaited.				

	Case No.:27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
14	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
Decision : A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments still awaited.				

	Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
15	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
Decision : A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&, the firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. Comments still awaited.				
16	Case No.:18/16/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES	Meet No/Date:6/87-	Status:

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	PVT. LTD,	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
Decision : A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.			

17	Case No.:17/45/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00417/AM15/	RLA File :34/24/040/00174/AM15/	Lic.No/Date:3410040678 13.11.2014	
Decision : A copy of application was forwarded to D/o C&PC on 03.02.2015. Comments still awaited.				

18	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	
Decision : In response to D/L dated 13.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited.				

19	Case No.:24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	
Decision : A copy of application was forwarded to D/o C&PC on 17.02.2015. Comments still awaited.				

20	Case No.:21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	
Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.				

21	Case No.:22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:6/87- ALC1/2016	Status: Deferred
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		10.08.2016	
HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	
Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.			

22	Case No.: 1/49/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments still awaited.				

23	Case No.: 31/4/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00035/AM16/	RLA File :03/95/040/00713/AM15/	Lic.No/Date:0310793752 10.02.2015	

Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

24	Case No.: 5/18/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00175/AM16/	RLA File :05/23/040/00508/AM15/	Lic.No/Date:0510393186 13.02.2015	

Decision : A copy of application has been forwarded to D/o C&PC on 23.02.2016. Comments awaited from D/o C&PC.

25	Case No.: 21/22/87-ALC1/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00354/AM16/	RLA File :56/24/040/00059/AM15/	Lic.No/Date:5610004559 09.03.2015	

Decision : A D/L No. 46011/39/2009-PC.II dated 11.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

26	Case No.: 2/4/87-ALC1/2015	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
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HQ File :01/87/050/00006/AM16/	RLA File :05/23/040/00548/AM15/	Lic.No/Date:0510393591 17.03.2015	
Decision : A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited.			

27	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015		
Decision : A copy of application was forwarded to D/o C&PC on 06.05.2015. Comments still awaited.					

28	Case No.:19/16/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00142/AM16/	RLA File :03/94/040/01190/AM15/	Lic.No/Date:0310794838 24.03.2015		
Decision : A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited from D/o C&PC.					

29	Case No.:20/5/87-ALC1/2016	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00097/AM17/	RLA File :15/24/040/00001/AM16/	Lic.No/Date:1510022050 20.04.2015		
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RLA. Hence, the Committee decided to issue a reminder to RLA and firm to furnish the application.					

30	Case No.:52/18/87-ALC1/2015	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00222/AM16/	RLA File :03/95/040/00034/AM16/	Lic.No/Date:0310795683 01.05.2015		
Decision : A D/L dated 03.11.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 for submission of information. Reply still awaited from the firm.					
31	Case No.:11/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015		




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Decision : A D/L No. 46011/73/2015-PC-II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

32	Case No.: 21/18/87-ALC1/2015	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
Decision : A D/L No. 46011/22/2012-PC-II dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

33	Case No.: 1/13/87-ALC1/2015	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00107/AM16/	RLA File :05/24/040/00038/AM16/	Lic.No/Date:0510394256 14.05.2015	
Decision : A D/L dated 09.09.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.11.2015 & 10.03.2016 (Final reminder) for submission of information. Reply still awaited from the firm.				

34	Case No.: 32/16/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

35	Case No.: 51/18/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.				

36	Case No.: 36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

CP Singh

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37	Case No.:20/16/87-ALC1/2015	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00143/AM16/	RLA File :30/24/040/00011/AM16/	Lic.No/Date:3010103514 08.06.2015	
Decision : A D/L No. 7/33/2015-TSW dated 29.09.2015 was issued by DIPP to firm. This was followed by Reminder from DGFT on 16.12.2015 & 10.03.2016 (Final reminder) for submission of information. Reply still awaited from the firm.				

38	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				
39	Case No.:39/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

40	Case No.:13/16/87-ALC1/2015	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				
41	Case No.:56/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
Decision : A D/L No. 46011/16/2010-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

42	Case No.:3/17/87-ALC1/2015	Party Name:TYTAN ORGANICS PVT.	Meet No/Date:6/87-	Status:
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	LTD.,	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	

Decision : Application has been received and place the case before Norms Committee.

Case No.: 28/18/87-ALC1/2015	Party Name:G B RUBBER PRODUCTS	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00198/AM16/	RLA File :31/83/040/00273/AM15/	Lic.No/Date:3110065508 25.06.2015	

Decision: As per the written comments furnished by the DIPP vide their letter No.7/369/2015-TSW dated 26.07.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY (Numbers)	IMPORT ITEM	QTY (Kgs)
Other articles of vulcanized rubber other than hard rubber.	1,99,89,767 (79167.47 Kg)	1. C7T40 Compounded Rubber	632.0
		2. C6T40 Compounded Rubber	519.0
		3. E6T40 Compounded Rubber	5196.0
		4. E762A Compounded Rubber	1900.0
		5. E7T41 Compounded Rubber	4479.0
		6. E7T42 Compounded Rubber	8016.0
		7. E7T43 Compounded Rubber	1782.0
		8. E7T44 Compounded Rubber	112.0
		9. E8T40 Compounded Rubber	519.0
		10. EET40 Compounded Rubber	950.0
		11. H7T40 Compounded Rubber	763.0
		12. H7T42 Compounded Rubber	90.6
		13. N5T40 Compounded Rubber	225.0
		14. N6T40 Compounded Rubber	125.0
		15. N6T42 Compounded Rubber	1010.0
		16. N762A Compounded Rubber	5377.0
		17. N762B Compounded Rubber	94.0
		18. N762C Compounded Rubber	427.0
		19. N7T3G Compounded Rubber	403.0
		20. N7T40 Compounded Rubber	8367.0
		21. N7T44 Compounded Rubber	266.0
		22. N862A Compounded Rubber	9862.0

Signature

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	23. N8T40 Compounded Rubber	3549.0
	24. N9T40 Compounded Rubber	414.0
	25. V6T40 Compounded Rubber	200.0
	26. V8T40 Compounded Rubber	7004.0
	27. VCT41 Compounded Rubber	292.0
	28. N8T43 Compounded Rubber	6503.0
RA may take consequential action as per Policy / Procedures.		

Case No.:22/16/87-ALC1/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00145/AM16/	RLA File :02/24/040/00046/AM16/	Lic.No/Date:0210205926 26.06.2015	

Decision: The Committee considered the case and decided to **approve** on **repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 20/87-ALC1/2012 held on 17.08.2011 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran Liquid)	0.460
		4. Additives; Atmer 163/Crodamide ER/Atmer S/Kemamide E/Armoslip E/DHT-4 HT-P-Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/ PE C-150Y/KLYNAR Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/ Atmer 129V/Calcium Stearate - WLC Grade/Lotrene FB3003 etc.	6.275 kg
		5. Antioxidants ;Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/ Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800 FD/ Songnox DLTDP/DLTP Yoshitomi	2.400 kg

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Udyog Bhawan, New Delhi-11

RA may take consequential action as per Policy / Procedures.

Case No.:23/16/87-ALC1/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00146/AM16/	RLA File :02/24/040/00047/AM16/	Lic.No/Date:0210205927 26.06.2015	

Decision: The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 20/87-ALC1/2012 held on 17.08.2011 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane RD/Hydrosoln-hexane-Solane Hexane 45/ Exxsol-hexane Fluid/-hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran Liquid)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/ Neutron- S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LDPE C150Y/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/ Atmer 129V/Calcium Stearate - WLC Grade/Lotrene FB3003 etc.)	6.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/ Irganox1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800FD/ Songnox DLTPD/DLTP Yoshitomi/etc.).	2.400 kg

RA may take consequential action as per Policy / Procedures.

Case No.:29/18/87-ALC1/2015	Party Name:CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
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Signature

Signature
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	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
	Decision: A D/L No. 46011/148/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			
	Case No.:64/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
47	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			
	Case No.:65/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
48	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			
	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
49	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
	Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			
	Case No.:67/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
50	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
	Decision : A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			
51	Case No.:68/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred

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HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	
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Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

52	Case No.:24/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00194/AM16/	RLA File :15/24/040/00010/AM16/	Lic.No/Date:1510022068 04.07.2015		

Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue **Final reminder** to the firm for submission of the requisite information.

53	Case No.:2/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015		

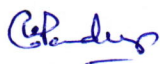
Decision : A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue **reminder** to the firm for submission of the requisite information.

54	Case No.:3/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015		

Decision : A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue **reminder** to the firm for submission of the requisite information.

55	Case No.:4/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00127/AM16/	RLA File :02/24/040/00179/AM14/	Lic.No/Date:0210205950 06.07.2015		

Decision : A D/L dated 24.09.2015 was issued by D/o C&PC to firm. This was followed by Final Reminder from DGFT on 09.02.2016 for submission of information. Reply still awaited from the firm.




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56	Case No.: 31/18/87-ALC1/2015	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00201/AM16/	RLA File :31/83/040/00046/AM16/	Lic.No/Date:3110065532 09.07.2015	
Decision : A D/L dated 02.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 for submission of information. Reply still awaited from the firm.				

57

Case No.:34/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00204/AM16/	RLA File :52/24/040/00005/AM16/	Lic.No/Date:5210041578 14.07.2015	

Decision: The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 12/87-ALC1/2015 held on 25.06.2015 and recommended as under:

EXPORT ITEM			QTY	IMPORT ITEM	QTY
Polyester Metallised Film Aluminium coated film .	1 kg	1. PET Chips	1.250kg		
		2. Aluminium Wire 99.9%	0.0246		
		3.Induction/Evaporation Boat	0.007 Number		

RA may take consequential action as per Policy / Procedures.

58	Case No.: 35/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	
Decision: Application of the firm has been forwarded to DC&PC. Comments awaited.				

59	Case No.: 57/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00227/AM16/	RLA File :03/95/040/00208/AM16/	Lic.No/Date:0310797257 15.07.2015	
Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 for submission of information. Reply still awaited from the firm.				

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60	Case No.:23/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00193/AM16/	RLA File :15/24/040/00011/AM16/	Lic.No/Date:1510022070 23.07.2015	
Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm for submission of the requisite information.				

61	Case No.:22/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00192/AM16/	RLA File :15/24/040/00009/AM16/	Lic.No/Date:1510022071 28.07.2015	
Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm for submission of the requisite information.				

62	Case No.:27/18/87-ALC1/2015	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00197/AM16/	RLA File :30/24/040/00013/AM16/	Lic.No/Date:3010103571 28.07.2015	
Decision : A D/L No. 7/34/2015-TSW dated 09.12.2015 and reminder (by e-mail) was issued by DIPP to firm. Reply still awaited.				

63	Case No.:25/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00195/AM16/	RLA File :15/24/040/00012/AM16/	Lic.No/Date:1510022072 30.07.2015	
Decision : A D/L dated 30.11.2015 & 05.04.2016 (Last reminder) was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016. Reply still awaited from the firm. Thus, the Committee decided to issue Final reminder to the firm for submission of the requisite information.				

64	Case No.:48/18/87-ALC1/2015	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849	

Signature

Signature
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30.07.2015

Decision : A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

65	Case No.: 30/18/87-ALC1/2015 HQ File :01/87/050/00200/AM16/	Party Name:MULTITECH PRODUCTS PRIVATE LIMITED RLA File :31/83/040/00044/AM16/	Meet No/Date:6/87- ALC1/2016 10.08.2016 Lic.No/Date:3110065581 04.08.2015	Status: Deferred
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Decision : A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a reminder to firm for submission of information.

66	Case No.: 22/20/87-ALC1/2015 HQ File :01/87/050/00266/AM16/	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. RLA File :03/94/040/00324/AM16/	Meet No/Date:6/87- ALC1/2016 10.08.2016 Lic.No/Date:0310797923 04.08.2015	Status: Deferred
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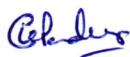
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

67	Case No.: 37/18/87-ALC1/2015 HQ File :01/87/050/00207/AM16/	Party Name:SUMILON INDUSTRIES LIMITED, RLA File :52/24/040/00024/AM16/	Meet No/Date:6/87- ALC1/2016 10.08.2016 Lic.No/Date:5210041596 06.08.2015	Status: Approved
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Decision : The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 12/87-ALC1/2015 held on 25.06.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Metallised Film	1 kg	1. PET Chips	1.250kg
Aluminium coated film .		2. Aluminium Wire 99.9%	0.0246
		3. Induction/Evaporation Boat	0.007 Number
RA may take consequential action as per Policy / Procedures.			

68	Case No.: 38/18/87-ALC1/2015 HQ File :01/87/050/00208/AM16/	Party Name:TAG CHEMICALS INDIA PVT LTD, RLA File :53/24/040/00020/AM15/	Meet No/Date:6/87- ALC1/2016 10.08.2016 Lic.No/Date:5310018517 06.08.2015	Status: Deferred
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Decision : A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

69	Case No.:36/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00206/AM16/	RLA File :52/24/040/00023/AM16/	Lic.No/Date:5210041597 07.08.2015	

Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.02.2016 for submission of information. Reply still awaited from the firm.

70	Case No.:41/16/87-ALC1/2015	Party Name:AAVYA INDUSTRIES (P)LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00164/AM16/	RLA File :09/24/040/00278/AM16/	Lic.No/Date:0910062480 11.08.2015	

Decision : A D/L No. 46011/14/2016-PC-II dated 22.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

71	Case No.:42/16/87-ALC1/2015	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00165/AM16/	RLA File :34/24/040/00135/AM16/	Lic.No/Date:3410041441 11.08.2015	

Decision : A D/L No. 7/105/2016-TSW dated 20.05.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

72	Case No.:41/2/87-ALC1/2016	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00043/AM17/	RLA File :05/24/040/00260/AM16/	Lic.No/Date:0510395482 31.08.2015	

Decision : Application has been received and place the case before Norms Committee.

73	Case No.:2/17/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00169/AM16/	RLA File :08/24/040/00177/AM16/	Lic.No/Date:0810135992 07.09.2015	

Decision : RA and firm were requested vide letter dated 16.12.2015 & 10.03.2016 to furnish 4.7 application

Signature

Signature

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expeditiously. Application is awaited from RA and firm. Reminder to be issued to them

74	Case No.:20/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 15.01.2016. Comments awaited from D/o C&PC.				
75	Case No.:21/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

76	Case No.:28/21/87-ALC1/2015	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	
Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

77	Case No.:8/1/87-ALC1/2016	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00362/AM16/	RLA File :03/94/040/00467/AM16/	Lic.No/Date:0310798888 15.09.2015	
Decision : Application has been received and place the case before Norms Committee.				

78	Case No.:6/20/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.				
79	Case No.:2/18/87-ALC1/2015	Party Name:POLYFILL	Meet No/Date:6/87-	Status:

Signature

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	TECHNOLOGIES PVT LTD	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.			

80	Case No.:24/20/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	
Decision : A D/L No. 46011/103/2009-PC.II dated 16.02.2016 & 05.04.2016(Reminder) was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

81	Case No.:29/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 18.03.2016. Comments awaited from D/o C&PC.				

82	Case No.:34/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
Decision : A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

83	Case No.:35/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
Decision : A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

84	Case No.:15/20/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT.	Meet No/Date:6/87-	Status:
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	LTD.,	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00259/AM16/	RLA File :15/24/040/00015/AM16/	Lic.No/Date:1510022077 01.10.2015	
Decision : A D/L No. 46011/139/2015-PC.II dated 15.02.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

	Case No.:35/20/87-ALC1/2015	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
85	HQ File :01/87/050/00279/AM16/	RLA File :03/95/040/00449/AM16/	Lic.No/Date:0310799125 01.10.2015	
Decision : A D/L No. 46011/109/2012-PC.II dated 08.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

	Case No.:27/21/87-ALC1/2015	Party Name:GALA SHRINK FIT	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
86	HQ File :01/87/050/00309/AM16/	RLA File :03/94/040/00380/AM16/	Lic.No/Date:0310799129 01.10.2015	
Decision : Decision : A D/L No. 46011/89/2013-PC.II dated 04.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

	Case No.:33/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
87	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
Decision : A D/L No. 46011/103/2009-PC.II dated 05.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

	Case No.:1/19/87-ALC1/2015	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
88	HQ File :01/87/050/00240/AM16/	RLA File :08/24/040/00227/AM16/	Lic.No/Date:0810136220 08.10.2015	
Decision : RA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RA and firm.				
89	Case No.:31/21/87-ALC1/2015	Party Name:ASHLAND INDIA	Meet No/Date:6/87-	Status:

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	PRIVATE LIMITED	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	
Decision : A D/L No. 46011/27/2016-PC.II dated 26.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

	Case No.:6/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
90	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

	Case No.:30/21/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
91	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

	Case No.:17/20/87-ALC1/2015	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
92	HQ File :01/87/050/00261/AM16/	RLA File :24/24/040/00020/AM16/	Lic.No/Date:2410041841 13.10.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.				

	Case No.:10/21/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
93	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
Decision : A D/L No. 46011/99/2006-PC.II dated 30.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

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	Case No.:19/20/87-ALC1/2015	Party Name:KIMPLAS PIPING SYSTEMS LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
94	HQ File :01/87/050/00263/AM16/	RLA File :31/83/040/00097/AM16/	Lic.No/Date:3110065710 21.10.2015		
Decision : A copy of application has been forwarded to D/o C&PC on 18.01.2016. Comments awaited from D/o C&PC.					
	Case No.:40/21/87-ALC1/2015	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
95	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015		
Decision : A D/L No. 46011/60/2012-PC.II dated 04.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.					
	Case No.:9/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
96	HQ File :01/87/050/00342/AM16/	RLA File :04/24/040/00159/AM16/	Lic.No/Date:0410161244 30.10.2015		
Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.					
	Case No.:21/21/87-ALC1/2015	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
97	HQ File :01/87/050/00303/AM16/	RLA File :32/24/040/00028/AM16/	Lic.No/Date:3210077733 02.11.2015		
Decision : A copy of application has been forwarded to D/o C&PC on 08.03.2016. Comments awaited from D/o C&PC.					
	Case No.:7/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
98	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015		
Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.					
99	Case No.:8/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:6/87-	Status:	

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		ALC1/2016 10.08.2016	Deferred
	HQ File :01/87/050/00341/AM16/ RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
Decision : A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

100	Case No.:11/1/87-ALC1/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00365/AM16/	RLA File :03/94/040/00556/AM16/	Lic.No/Date:0310799949 02.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

101	Case No.:9/21/87-ALC1/2015	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	
Decision : A D/L No. 46011/33/2014-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

102	Case No.:23/21/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00305/AM16/	RLA File :34/24/040/00194/AM16/	Lic.No/Date:3410041653 04.11.2015	
Decision : A D/L No. 46011/54/2010-PC.II dated 13.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

103	Case No.:15/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00071/AM17/	RLA File :07/24/040/00238/AM16/	Lic.No/Date:0710109011 05.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

104	Case No.:26/21/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT.	Meet No/Date:6/87-	Status:
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	LTD.,	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	

Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

	Case No.:24/21/87-ALC1/2015	Party Name:MEDICAP INC.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
105	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	

Decision : A D/L No. 46011/37/2016-PC.II dated 27.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

	Case No.:48/21/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
106	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	

Decision : A D/L No. 46011/73/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

	Case No.:6/21/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
107	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	

Decision : A D/L No. 46011/47/2011-PC.II dated 28.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

	Case No.:46/21/87-ALC1/2015	Party Name:ARVIND LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
108	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	

Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration by D/o C&PC.

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109	Case No.:7/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00361/AM16/	RLA File :03/94/040/01189/AM15/	Lic.No/Date:0310800195 10.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

110	Case No.:14/1/87-ALC1/2016	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00368/AM16/	RLA File :03/94/040/00623/AM16/	Lic.No/Date:0310800252 16.11.2015	
Decision : Application has been received and place the case before Norms Committee.				

111	Case No.:18/21/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	18.07.2016
Decision : A copy of application has been forwarded to D/o C&PC on 04.03.2016. Comments awaited from D/o C&PC.				

112	Case No.:47/21/87-ALC1/2015	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
	HQ File :01/87/050/00329/AM16/	RLA File :37/24/040/00010/AM16/	Lic.No/Date:3710002617 18.11.2015	

Decision: Norms Committee considered the case in the meeting and recommended the following ad-hoc norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks without Liner (PP Woven Big Bags/Sacks) actually content of Raw material (1) Polypropylene Woven Fabrics-780 MT (2) PP Granules (for manufacturing of PP Yarn for stitching)-50MT (3) PP Granules (for manufacturing of Narrow	1000MT	1. Polypropylene Woven Fabrics	779.994MT
		2. PP Granules (for manufacturing of PP Yarn for stitching)-	52.5MT (@ 1.05 MT/MT content in export product)
		3. PP Granules (for manufacturing of	178.5MT

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weaving fabrics for Tape)- 170 MT.		Narrow weaving fabrics for Tape)- (@ 1.05 MT/MT content in export product)
RA may take consequential action as per Policy / Procedures.		

113	Case No.:20/21/87-ALC1/2015	Party Name:INDICA CONVEYORS LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015	

Decision : A D/L No. 46011/98/2015-PC.II dated 06.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

114	Case No.:1/2/87-ALC1/2016	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00003/AM17/	RLA File :31/83/040/00109/AM16/	Lic.No/Date:3110065773 27.11.2015	

Decision : RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.

115	Case No.:2/22/87-ALC1/2015	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00335/AM16/	RLA File :03/94/040/00676/AM16/	Lic.No/Date:0310800486 30.11.2015	

Decision : RLA and firm were requested vide letter dated 06.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RLA and firm.

116	Case No.:16/1/87-ALC1/2016	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00370/AM16/	RLA File :03/94/040/00638/AM16/	Lic.No/Date:0310800535 01.12.2015	

Decision : Application has been received and place the case before Norms Committee.

117	Case No.:42/1/87-ALC1/2016	Party Name:BILCARE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00396/AM16/	RLA File :31/83/040/00101/AM16/	Lic.No/Date:3110065777 01.12.2015	

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Decision : Application has been received and place the case before Norms Committee.

118	Case No.: 7/21/87-ALC1/2015	Party Name:MITTAL POLYPACKS PVT.LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00289/AM16/	RLA File :02/24/040/00150/AM16/	Lic.No/Date:0210206306 02.12.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 02.03.2016. Comments awaited from D/o C&PC.				

119	Case No.: 9/1/87-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00363/AM16/	RLA File :03/94/040/00546/AM16/	Lic.No/Date:0310800605 02.12.2015	
Decision : A copy of application has been forwarded to DIPP on 13.07.2016.				

120	Case No.: 13/1/87-ALC1/2016	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

121	Case No.: 34/20/87-ALC1/2015	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	
Decision : RA and firm were requested vide letter dated 10.03.2016 to furnish 4.7 application expeditiously. Application is awaited from RA and firm.				

122	Case No.: 17/1/87-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00371/AM16/	RLA File :03/94/040/00655/AM16/	Lic.No/Date:0310800676 04.12.2015	
Decision : A copy of application has been forwarded to DIPP on 13.07.2016.				

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123	Case No.: 41/1/87-ALC1/2016	Party Name: MAX SPECIALITY FILMS LIMITED	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00395/AM16/	RLA File :22/24/040/00060/AM16/	Lic.No/Date:2210015364 09.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

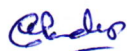
124	Case No.: 31/2/87-ALC1/2016	Party Name: SRF LIMITED	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00033/AM17/	RLA File :04/24/040/00194/AM16/	Lic.No/Date:0410161374 09.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

125	Case No.: 19/1/87-ALC1/2016	Party Name: GUARNIFLON INDIA PVT.LTD.	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00373/AM16/	RLA File :03/94/040/00749/AM16/	Lic.No/Date:0310801216 18.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

126	Case No.: 20/1/87-ALC1/2016	Party Name: KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00374/AM16/	RLA File :03/94/040/00762/AM16/	Lic.No/Date:0310801221 18.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

127	Case No.: 1/21/87-ALC1/2015	Party Name: SHAKTI ECOGREEN	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00283/AM16/	RLA File :06/24/040/00042/AM16/	Lic.No/Date:0610038281 21.12.2015	
Decision : A D/L No. 7/118/2016-TSW dated 17.03.2016 was issued by DIPP to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

128	Case No.: 43/1/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Approved
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HQ File :01/87/050/00397/AM16/	RLA File :31/83/040/00107/AM16/	Lic.No/Date:3110065807 22.12.2015	
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Decision: The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 2/87-ALC1/2015 held on 22.04.2015 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite TZ 6280 (20% Glass Fibre Reinforced Micro sphere based PBT Compound)	1 kg	1. PBT Chips / Granules (base polymer)	0.6590 kg
		2. Glass Fibre Chopped Strands (Reinf. Agent)	0.2060 kg
RA may take consequential action as per Policy / Procedures.			

	Case No.:38/20/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
129	HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	
Decision : A D/L No. 46011/61/2014-PC.II dated 29.03.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

	Case No.:44/1/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
130	HQ File :01/87/050/00398/AM16/	RLA File :31/83/040/00133/AM16/	Lic.No/Date:3110065818 31.12.2015	
Decision : Application has been received and place the case before Norms Committee.				

	Case No.:18/1/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
131	HQ File :01/87/050/00372/AM16/	RLA File :03/94/040/00713/AM16/	Lic.No/Date:0310801480 01.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

	Case No.:21/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
132	HQ File :01/87/050/00375/AM16/	RLA File :03/94/040/00764/AM16/	Lic.No/Date:0310801502	

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		01.01.2016	
Decision : Application has been received and place the case before Norms Committee.			

133	Case No.:50/1/87-ALC1/2016	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00404/AM16/	RLA File :31/83/040/00136/AM16/	Lic.No/Date:3110065853 08.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

134	Case No.:10/1/87-ALC1/2016	Party Name:COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00364/AM16/	RLA File :03/94/040/00555/AM16/	Lic.No/Date:0310801704 11.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

135	Case No.:5/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
Decision : A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

136	Case No.:11/22/87-ALC1/2015	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	
Decision : A D/L No. 46011/36/2016-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

137	Case No.:31/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00385/AM16/	RLA File :05/23/040/00408/AM16/	Lic.No/Date:0510397287 13.01.2016	

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Decision : Application has been received and place the case before Norms Committee.

138	Case No.: 32/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00386/AM16/	RLA File :05/23/040/00409/AM16/	Lic.No/Date:0510397288 13.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

139	Case No.: 33/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00387/AM16/	RLA File :05/23/040/00410/AM16/	Lic.No/Date:0510397289 13.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

140	Case No.: 34/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00388/AM16/	RLA File :05/23/040/00411/AM16/	Lic.No/Date:0510397290 13.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

141	Case No.: 4/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	
Decision : A D/L No. 46011/47/2011-PC.II dated 12.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

142	Case No.: 18/22/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	
Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				
143	Case No.: 51/1/87-ALC1/2016	Party Name:SHAKTI ECOGREEN	Meet No/Date:6/87-ALC1/2016	Status: Deferred

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		10.08.2016	
HQ File :01/87/050/00405/AM16/	RLA File :06/24/040/00045/AM16/	Lic.No/Date:0610038303	
		18.01.2016	
Decision : A copy of application has been forwarded to DIPP on 26.04.2016. Comments awaited from DIPP.			

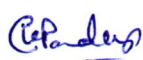
144	Case No.:1/4/87-ALC1/2016	Party Name:GARIB NAWAZ ENTERPRISES	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00057/AM17/	RLA File :03/94/040/00787/AM16/	Lic.No/Date:0310801858 18.01.2016		
Decision : Application has been received and place the case before Norms Committee.					

145	Case No.:4/4/87-ALC1/2016	Party Name:R.R.KABEL LIMITED,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00060/AM17/	RLA File :03/95/040/00710/AM16/	Lic.No/Date:0310801854 18.01.2016		
Decision : Application has been received and place the case before Norms Committee.					

146	Case No.:45/1/87-ALC1/2016	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00399/AM16/	RLA File :56/24/040/00046/AM16/	Lic.No/Date:5610004812 19.01.2016		
Decision : Application has been received and place the case before Norms Committee.					

147	Case No.:38/1/87-ALC1/2016	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00392/AM16/	RLA File :05/24/040/00508/AM16/	Lic.No/Date:0510397379 20.01.2016		
Decision : A copy of application has been forwarded to DIPP on 25.04.2016. Comments awaited from DIPP.					

148	Case No.:39/1/87-ALC1/2016	Party Name:SWASTIK POLYMERS	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred	
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016		




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Decision : Application has been received and place the case before Norms Committee.

Case No.:20/2/87-ALC1/2016	Party Name:S & J GRANULATE SOLUTIONS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00022/AM17/	RLA File :03/95/040/00799/AM16/	Lic.No/Date:0310801929 20.01.2016	
149 Decision : As per the written comments furnished by DIPP vide their letter No.7/233/2016-TSW dated 3-8-2016, Committee approved following adhoc norms:			
Export Item Rubber granules/ Crumb Rubber	Qty 3478.261 MT	Import Item Old & Used Rubber Tyres (Cut/Shredded/Baled Press)*	Qty 3652.17405MT
(*Subject to condition as imposed by MOEF in their letter dated 31-5-2016)			
RA may take consequential action as per Policy / Procedures.			

Case No.:20/22/87-ALC1/2015	Party Name:AGNI FIBER BOARDS PVT.LTD,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
150 HQ File :01/87/050/00353/AM16/	RLA File :34/24/040/00246/AM16/	Lic.No/Date:3410041827 22.01.2016	
Decision : A D/L No. 46011/38/2016-PC.II dated 29.04.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.			

Case No.:17/22/87-ALC1/2015	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
151 HQ File :01/87/050/00350/AM16/	RLA File :31/83/040/00146/AM16/	Lic.No/Date:3110065885 25.01.2016	
Decision : A copy of application has been forwarded to D/o C&PC on 07.04.2016. Comments awaited from D/o C&PC.			

Case No.:3/3/87-ALC1/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
152 HQ File :01/87/050/00056/AM17/	RLA File :03/95/040/00612/AM16/	Lic.No/Date:0310802043 27.01.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.			

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153	Case No.: 32/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00034/AM17/	RLA File :04/24/040/00221/AM16/	Lic.No/Date:0410161556 28.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

154	Case No.: 33/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00035/AM17/	RLA File :04/24/040/00222/AM16/	Lic.No/Date:0410161554 28.01.2016	
Decision : Application has been received and place the case before Norms Committee.				

155	Case No.: 10/22/87-ALC1/2015	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00343/AM16/	RLA File :05/23/040/00405/AM16/	Lic.No/Date:0510397450 01.02.2016	
Decision : A D/L No. 46011/39/2016-PC.II dated 30.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

156	Case No.: 51/21/87-ALC1/2015	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00333/AM16/	RLA File :32/24/040/00036/AM16/	Lic.No/Date:3210077816 09.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

157	Case No.: 52/1/87-ALC1/2016	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00406/AM16/	RLA File :03/95/040/00865/AM16/	Lic.No/Date:0310802629 16.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

158	Case No.: 39/2/87-ALC1/2016	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00041/AM17/	RLA File :05/23/040/00477/AM16/	Lic.No/Date:0510397647	

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		18.02.2016	
Decision : Application has been received and place the case before Norms Committee.			

159	Case No.:1/3/87-ALC1/2016	Party Name:BLS POLYMERS LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00054/AM17/	RLA File :05/23/040/00473/AM16/	Lic.No/Date:0510397654 18.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

60	Case No.:1/6/87-ALC1/2016	Party Name:ECOPLAST LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00100/AM17/	RLA File :03/94/040/00652/AM16/	Lic.No/Date:0310802801 23.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

161	Case No.:2/6/87-ALC1/2016	Party Name:ECOPLAST LTD.	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00101/AM17/	RLA File :03/94/040/00932/AM16/	Lic.No/Date:0310802799 23.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

162	Case No.:34/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00036/AM17/	RLA File :04/24/040/00239/AM16/	Lic.No/Date:0410161645 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

163	Case No.:35/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87- ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00037/AM17/	RLA File :04/24/040/00241/AM16/	Lic.No/Date:0410161647 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

Signature

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164	Case No.: 36/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00038/AM17/	RLA File :04/24/040/00242/AM16/	Lic.No/Date:0410161649 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

165	Case No.: 37/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00039/AM17/	RLA File :04/24/040/00243/AM16/	Lic.No/Date:0410161648 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

166	Case No.: 38/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00040/AM17/	RLA File :04/24/040/00244/AM16/	Lic.No/Date:0410161646 24.02.2016	
Decision : Application has been received and place the case before Norms Committee.				

167	Case No.: 49/2/87-ALC1/2016	Party Name:PUNE METAGRAPH	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00051/AM17/	RLA File :31/83/040/00159/AM16/	Lic.No/Date:3110066027 03.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

168	Case No.: 3/22/87-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

169	Case No.: 19/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
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HQ File :01/87/050/00021/AM17/	RLA File :03/95/040/00778/AM16/	Lic.No/Date:0310803044 04.03.2016
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Decision : Application has been received and place the case before Norms Committee.

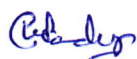
170	Case No.:22/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00024/AM17/	RLA File :03/95/040/00878/AM16/	Lic.No/Date:0310803045 04.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

171	Case No.:28/2/87-ALC1/2016	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00030/AM17/	RLA File :03/95/040/00954/AM16/	Lic.No/Date:0310803100 07.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

172	Case No.:8/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00010/AM17/	RLA File :03/95/040/00336/AM16/	Lic.No/Date:0310803153 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

173	Case No.:15/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00017/AM17/	RLA File :03/95/040/00698/AM16/	Lic.No/Date:0310803150 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

174	Case No.:17/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00019/AM17/	RLA File :03/95/040/00700/AM16/	Lic.No/Date:0310803148 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				




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175	Case No.:21/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00023/AM17/	RLA File :03/95/040/00841/AM16/	Lic.No/Date:0310803154 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

176	Case No.:24/2/87-ALC1/2016	Party Name:NAVCHIN INDUSTRIES	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00026/AM17/	RLA File :03/95/040/00892/AM16/	Lic.No/Date:0310803142 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

177	Case No.:27/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00029/AM17/	RLA File :03/95/040/00952/AM16/	Lic.No/Date:0310803119 08.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

178	Case No.:16/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00018/AM17/	RLA File :03/95/040/00699/AM16/	Lic.No/Date:0310803179 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

179	Case No.:25/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00027/AM17/	RLA File :03/95/040/00903/AM16/	Lic.No/Date:0310803178 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

Signature

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180	Case No.:40/2/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00042/AM17/	RLA File :05/23/040/00531/AM16/	Lic.No/Date:0510397870 09.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

181	Case No.:4/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00357/AM16/	RLA File :03/95/040/00132/AM16/	Lic.No/Date:0310803199 10.03.2016	
Decision : RA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RA and firm.				

182	Case No.:5/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00358/AM16/	RLA File :03/95/040/00590/AM16/	Lic.No/Date:0310803207 10.03.2016	
Decision : RA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RA and firm.				

183	Case No.:4/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00006/AM17/	RLA File :03/95/040/00133/AM16/	Lic.No/Date:0310803205 10.03.2016	
Decision : RA and firm were requested vide letter dated 25.05.2016 to furnish 4.7 application expeditiously. Application is awaited from RA and firm.				

184	Case No.:5/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

185	Case No.:12/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES	Meet No/Date:6/87-	Status:
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	LIMITED	ALC1/2016 10.08.2016	Deferred
HQ File :01/87/050/00014/AM17/	RLA File :03/95/040/00436/AM16/	Lic.No/Date:0310803201 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.			

186	Case No.:13/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00015/AM17/	RLA File :03/95/040/00653/AM16/	Lic.No/Date:0310803211 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

187	Case No.:14/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00016/AM17/	RLA File :03/95/040/00669/AM16/	Lic.No/Date:0310803214 10.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

188	Case No.:6/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

189	Case No.:7/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00009/AM17/	RLA File :03/95/040/00335/AM16/	Lic.No/Date:0310803231 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

190	Case No.:9/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00011/AM17/	RLA File :03/95/040/00384/AM16/	Lic.No/Date:0310803250 11.03.2016	

C. P. Singh

S. K. Kipgen
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Government of India
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Decision : Application has been received and place the case before Norms Committee.

191	Case No.: 10/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00012/AM17/	RLA File :03/95/040/00385/AM16/	Lic.No/Date:0310803249 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

192	Case No.: 11/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00013/AM17/	RLA File :03/95/040/00435/AM16/	Lic.No/Date:0310803235 11.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

193	Case No.: 6/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

194	Case No.: 42/2/87-ALC1/2016	Party Name:PAHARPUR COOLING TOWERS LIMITED,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00044/AM17/	RLA File :05/24/040/00484/AM16/	Lic.No/Date:0510397938 15.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

195

Case No.:9/5/87-ALC1/2016	Party Name:CEAT LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved				
HQ File :01/87/050/00086/AM17/	RLA File :03/94/040/00743/AM16/	Lic.No/Date:0310803437 18.03.2016					
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/268/2016-TSW dated 26.07.2016, the Committee approved following adhoc norms:							
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY. required for 100 MT Of export product</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY. required for 100 MT Of export product
EXPORT ITEM	QTY	IMPORT ITEM	QTY. required for 100 MT Of export product				

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Steel Radial Passenger Radial Tyre (Tubeless) Reinforced with Nylon and polyester Tyre Cord fabric	2000.0 MT	1. Natural rubber	6.27
		2. Bromobutyl Rubber	2.75
		3. Synthetic Rubber SBR 1502	9.35
		4. Synthetic Rubber PBR	5.39
		5. Nylon Tyre Cord Fabric (Dipped)	0.66
		6. Polyester Tyre Cord Fabric (Dipped)	4.12
		7. Carbon Black	29.09
		8. Synthetic Resin	1.52
		9. Stearic Acid	0.65
		10. Micro Crystalline Wax	0.41
		11. Rubber Chemicals, Retarders	0.1
		12. Structol	0.25
		13. Silane	0.02
		14. Silica	0.15
		15. Koresin Pastillen	0.01
		16. Monobond 680C	0.05
		17. Adhesive Agent	0.04
		18. Rubber Chemicals, Antioxidants	1.00
		19. Rubber Chemicals, Accelerator	0.56
		20. Rubber Processing Oil	3.56
		21. Bead Wire	Net to net
		22. Insoluble Sulphur	1.36
		23. Steel Tyre Cord	5.87
		24. Zinc Oxide	1.87
		25. Natural rubber	14.64
		26. Synthetic Rubber SBR 1783	0.86
		27. Synthetic Rubber SBR 1723	9.35

Note: 1. There should be a value cap on Antioxidant, Accelerators & Retarders as per General Note 8 of the Handbook of Procedures, Vol. II.

2. Quantity of bead wire will not be more than 2.0 kgs/100.0 MT

RA may take consequential action as per Policy / Procedures.

196	Case No.:3/6/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
	HQ File :01/87/050/00102/AM17/	RLA File :03/94/040/01082/AM16/	Lic.No/Date:0310803448 18.03.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/(33)/2016-TSW				

C. Chandrasekhar

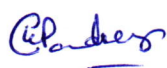
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dated 25.07.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	Description	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon. (Total Quantity to be exported 43,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.928 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.018 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	6.797 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.909 Kgs
		5. CARBON BLACK	23.988 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	11.181 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.162 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.061 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.899 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.131 Kgs
		13. ZINC OXIDE	2.081 Kgs
		14. STEARIC ACID	1.111 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.667 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	0.323 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.262 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.162 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.051 Kgs
		22. INSOLUBLE SULPHUR	0.091 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.515 Kgs
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon. (Total Quantity to	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	3.000 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.997 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER	5.393 Kgs

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be exported 65,000.00 kgs)		(BR)	
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.636 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	11.837 Kgs
		6. CARBON BLACK	24.442 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	4.727 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.121 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.778 Kgs
		10 RUBBER CHEMICAL :ANTIOXIDANTS	1.545 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.414 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		13. ZINC OXIDE	1.919 Kgs
		14. STEARIC ACID	1.141 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		18. PRECIPITATED SILICA	2.242 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	5.383 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.030 Kgs
		22. INSOLUBLE SULPHUR	0.020 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.707 Kgs
3. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester. (Total Quantity to be exported	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	5.464 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.311 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.414 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.353 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE	8.292 Kgs




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30,50,000.00 kgs)		BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
		6. CARBON BLACK	27.603 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	6.141 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.091 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.01 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.070 Kgs
		11. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs
		12. RUBBER CHEMICAL :ACCELERATOR	0.455 Kgs
		13. RUBBER CHEMICAL :RETARDERS	0.101 Kgs
		14. ZINC OXIDE	1.818 Kgs
		15. STEARIC ACID	1.061 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.474 Kgs
		20. PETROLEUM TACKIFIER RESIN	0.232 Kgs
		21. PHENOLIC TACKIFIER RESIN	0.010 Kgs
		22. INSOLUBLE SULPHUR	0.040 Kgs
		23. BLADDERS	0.020 Numbers
		24. PROCESSING ADDITIVES	0.657 Kgs

4. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester/Polyester Belt. (Total Quantity to be exported 40,40,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	10.05 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	16.817 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	12.13 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.029 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.485 Kgs
		6. CARBON BLACK	29.270 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	2.131 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	2.828 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS	0.020 Kgs

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		COATED STEEL TYRE CORD)	
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.818 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.828 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.687 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.141 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.889 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.171 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.646 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.030 Kgs
		23. INSOLUBLE SULPHUR	0.374 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.626 Kgs
		26. HOMOGENIZING AGENT	0.455 Kgs

5. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt. (Total Quantity to be exported 375,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.383 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.554 Kgs
		3.SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.11 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.131 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.182 Kgs
		6. CARBON BLACK	26.008 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	4.060 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.040 Kgs
		9. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.797 Kgs
		10. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.03 Kgs
		11. RUBBER CHEMICAL :ANTIOXIDANTS	1.667 Kgs
		12. RUBBER CHEMICAL :ACCELERATOR	0.616 Kgs

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S. M.

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		13. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		14. ZINC OXIDE	1.828 Kgs
		15. STEARIC ACID	0.768 Kgs
		16. MICROCRYSTALLINE PETROLEUM WAX	0.768 Kgs
		17. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		18. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		19. PRECIPITATED SILICA	0.525 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.656 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.576 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.152 Kgs
		23. INSOLUBLE SULPHUR	0.465 Kgs
		24. BLADDERS	0.020 Numbers
		25. SILANE COUPLING AGENT	0.081 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	0.131 Kgs
		27. ANTI REVERSION AGENT CHEMICAL (HTS)	0.121 Kgs
		28. PROCESSING ADDITIVES	0.667 Kgs
		29. HOMOGENIZING AGENT	0.626 Kgs

6. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") Nylon. (Total Quantity to be exported 950,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	12.494 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.968 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.909 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.514 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.656 Kgs
		6. CARBON BLACK	27.038 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	7.565 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.040 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.020 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.020 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.454 Kgs

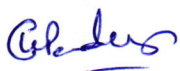
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		13. RUBBER CHEMICAL :ACCELERATOR	0.424 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		15. ZINC OXIDE	1.959 Kgs
		16. STEARIC ACID	1.050 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.838 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs
		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.111 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.424 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.061 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.586 Kgs

7. New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 325,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	14.605 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	19.069 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	01.879 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	13.292 Kgs
		5. CARBON BLACK	27.896 Kgs
		6. NYLON TYRE CORD FABRIC (DIPPED)	07.282 Kgs
		7. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081 Kgs
		8. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.515 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	1.495 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	0.465 Kgs
		12. RUBBER CHEMICAL :RETARDERS	0.111 Kgs
		13. ZINC OXIDE	1.838 Kgs
		14. STEARIC ACID	1.010 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	0.879 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs




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		18. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	4.091 Kgs
		19. PETROLEUM TACKIFIER RESIN	0.687 Kgs
		20. PHENOLIC TACKIFIER RESIN	0.020 Kgs
		21. INSOLUBLE SULPHUR	0.040 Kgs
		22. BLADDERS	0.020 Numbers
		23. PROCESSING ADDITIVES	0.485 Kgs

8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon. (Total Quantity to be exported 1450,000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	4.282 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.543 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.858 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	05.969 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	08.242 Kgs
		6. CARBON BLACK	25.311 Kgs
		7. NYLON TYRE CORD FABRIC (DIPPED)	08.292 Kgs
		8. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.111 Kgs
		9. POLYESTER TYRE CORD FABRIC (DIPPED)	0.010 Kgs
		10. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.010 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.949 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	1.404 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	0.384 Kgs
		14. RUBBER CHEMICAL :RETARDERS	0.121 Kgs
		15. ZINC OXIDE	1.818 Kgs
		16. STEARIC ACID	0.939 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	0.798 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.162 Kgs

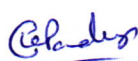
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		20. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	3.878 Kgs
		21. PETROLEUM TACKIFIER RESIN	0.141 Kgs
		22. PHENOLIC TACKIFIER RESIN	0.03 Kgs
		23. INSOLUBLE SULPHUR	0.051 Kgs
		24. BLADDERS	0.020 Numbers
		25. PROCESSING ADDITIVES	0.545 Kgs
		26. HOMOGENIZING AGENT	0.071 Kgs

9. New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A. Nylon (Total Quantity to be exported 850000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	18.433 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.836 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.949 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	07.320 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	01.010 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	0.030 Kgs
		7. CARBON BLACK	25.402 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	08.989 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.121 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.192 Kgs
		11. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	00.071 Kgs
		12. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	03.535 Kgs
		13. RUBBER CHEMICAL :ANTIOXIDANTS	01.505 Kgs
		14. RUBBER CHEMICAL :ACCELERATOR	00.505 Kgs
		15. RUBBER CHEMICAL :RETARDERS	00.111 Kgs
		16. ZINC OXIDE	02.000 Kgs
		17. STEARIC ACID	01.111 Kgs
		18. MICROCRYSTALLINE PETROLEUM WAX	00.788 Kgs
		19. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		20. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		21. PRECIPITATED SILICA	00.283 Kgs
		22. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.626 Kgs




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		23. PETROLEUM TACKIFIER RESIN	00.414 Kgs
		24. PHENOLIC TACKIFIER RESIN	00.061 Kgs
		25. INSOLUBLE SULPHUR	00.101 Kgs
		26. BLADDERS	00.020 Numbers
		27. PROCESSING ADDITIVES	00.556 Kgs
		28. HOMOGENIZING AGENT	00.071 Kgs

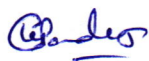
10. New Pneumatic Tyres of Rubber, Other :Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61cm (24") B. All Steel (Total Quantity to be exported 4000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	33.330 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	07.565 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.565 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	00.556 Kgs
		5. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	01.697 Kgs
		6. CARBON BLACK	20.614 Kgs
		7. POLYESTER TYRE CORD FABRIC (DIPPED)	00.212 Kgs
		8. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	14.342 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	02.555 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	01.667 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	00.778 Kgs
		12. RUBBER CHEMICAL :RETARDERS	00.030 Kgs
		13. ZINC OXIDE	02.464 Kgs
		14. STEARIC ACID	00.212 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	00.596 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		18. PRECIPITATED SILICA	03.283 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.293 Kgs
		20. PETROLEUM TACKIFIER RESIN	00.131 Kgs
		21. PHENOLIC TACKIFIER RESIN	00.778 Kgs
		22. INSOLUBLE SULPHUR	00.869 Kgs
		23. BLADDERS	00.020 Numbers
		24. SILANE COUPLING AGENT	00.495 Kgs
		25. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	00.970 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (HTS)	00.384 Kgs

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		27. PROCESSING ADDITIVES	00.636 Kgs
		28. HOMOGENIZING AGENT	01.555 Kgs

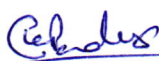
11. New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61cm (24"), A. Nylon (Total Quantity to be exported 825000.00 kgs)	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	17.544 Kgs
		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.937 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	03.676 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	06.898 Kgs
		5. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	00.020 Kgs
		6. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	00.667 Kgs
		7. CARBON BLACK	25.563 Kgs
		8. NYLON TYRE CORD FABRIC (DIPPED)	07.959 Kgs
		9. RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	00.061 Kgs
		10. POLYESTER TYRE CORD FABRIC (DIPPED)	00.111 Kgs
		11. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	02.525 Kgs
		12. RUBBER CHEMICAL :ANTIOXIDANTS	01.737 Kgs
		13. RUBBER CHEMICAL :ACCELERATOR	00.576 Kgs
		14. RUBBER CHEMICAL :RETARDERS	00.121 Kgs
		15. ZINC OXIDE	02.010 Kgs
		16. STEARIC ACID	01.141 Kgs
		17. MICROCRYSTALLINE PETROLEUM WAX	00.768 Kgs
		18. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		19. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		20. PRECIPITATED SILICA	00.414 Kgs
		21. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	03.262 Kgs
		22. PETROLEUM TACKIFIER RESIN	00.384 Kgs
		23. PHENOLIC TACKIFIER RESIN	00.091 Kgs
		24. INSOLUBLE SULPHUR	00.121 Kgs
		25. BLADDERS	00.020 Numbers
		26. SILANE COUPLING AGENT	00.020 Kgs
		27. PROCESSING ADDITIVES	00.535 Kgs
		28. HOMOGENIZING AGENT	00.121 Kgs

12. New Pneumatic Tyres	100 kgs	1. NATURAL RUBBER-SMOKED SHEETS (RSS)	15.665 Kgs
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of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24"), B. All Steel (Total Quantity to be exported 375000.00 kgs)		2. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.615 Kgs
		3. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	02.687 Kgs
		4. SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	15.867 Kgs
		5. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	01.545 Kgs
		6. HALO BUTYL RUBBER-BROMOBUTYL RUBBER (BIIR)	00.354 Kgs
		7. CARBON BLACK	24.503 Kgs
		8. STRANDED WIRE,ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.716 Kgs
		9. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	03.171 Kgs
		10. RUBBER CHEMICAL :ANTIOXIDANTS	01.899 Kgs
		11. RUBBER CHEMICAL :ACCELERATOR	00.919 Kgs
		12. RUBBER CHEMICAL :RETARDERS	00.010 Kgs
		13. ZINC OXIDE	02.404 Kgs
		14. STEARIC ACID	00.374 Kgs
		15. MICROCRYSTALLINE PETROLEUM WAX	00.657 Kgs
		16. MOULD RELEASE PREPARATION (INSIDE RELEASE)	00.192 Kgs
		17. MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	00.162 Kgs
		18. PRECIPITATED SILICA	01.131 Kgs
		19. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.505 Kgs
		20. PETROLEUM TACKIFIER RESIN	00.535 Kgs
		21. PHENOLIC TACKIFIER RESIN	00.747 Kgs
		22. INSOLUBLE SULPHUR	00.737 Kgs
		23. BLADDERS	00.020 Numbers
		24. SILANE COUPLING AGENT	00.182 Kgs
		25. ANTI REVERSION AGENT CHEMICAL (PERKALINK-900 / HVA -2)	01.061 Kgs
		26. ANTI REVERSION AGENT CHEMICAL (HTS)	00.303 Kgs
		27. PROCESSING ADDITIVES	00.343 Kgs
		28. HOMOGENIZING AGENT	01.353 Kgs
13. Solid tyre of Rubber, Other: for Motor vehicles Solid. (Total Quantity to be exported 110,000.00 kgs)	100 kgs	1. NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.238 Kgs
		2. SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	06.080 Kgs
		3. SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	00.930 Kgs
		4. CARBON BLACK	33.523 Kgs




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		5. WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	01.321 Kgs
		6. RUBBER CHEMICAL :ANTIOXIDANTS	01.469 Kgs
		7. RUBBER CHEMICAL :ACCELERATOR	00.536 Kgs
		8. RUBBER CHEMICAL :RETARDERS	00.209 Kgs
		9. ZINC OXIDE	02.883 Kgs
		10. STEARIC ACID	01.116 Kgs
		11. RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USE AS PLASTICISERS.	01.288 Kgs
		12. PHENOLIC TACKIFIER RESIN	00.406 Kgs

14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 8000.00 kgs)	100 kgs	1. HALO BUTYL RUBBER-CHLOROBUTYL RUBBER (CIIR)	06.181 Kgs
		2. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.168 Kgs
		3. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	05.151 Kgs
		4. CARBON BLACK	32.187 Kgs
		5. RUBBER CHEMICAL :ACCELERATOR	01.285 Kgs
		6. ZINC OXIDE	02.163 Kgs
		7. STEARIC ACID	00.463 Kgs
		8. PETROLEUM TACKIFIER RESIN	00.515 Kgs

15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 30000.00 kgs)	100 kgs	1. ISOBUTYLENE-ISOPRENE (BUTYL) RUBBER (IIR)	40.458 Kgs
		2. ETHYLENE-PROPYLENE NON-CONJUGATED DIENE RUBBER (EPDM RUBBER)	07.401 Kgs
		3. CARBON BLACK	32.070 Kgs
		4. RUBBER CHEMICAL :ACCELERATOR	01.234 Kgs
		5. ZINC OXIDE	02.072 Kgs
		6. STEARIC ACID	00.444 Kgs
		7. MICROCRYSTALLINE PETROLEUM WAX	00.493 Kgs
		8. PETROLEUM TACKIFIER RESIN	00.493 Kgs

Note: 1. There should be a value cap on Rubber Chemical / Misc. Chemical as per General Note-8 of Handbook of Procedure Volume-II for the export of all the above items.

RA may take consequential action as per Policy / Procedures.

197	Case No.:12/4/87-ALC1/2016	Party Name:SHAKTI ECOGREEN	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00068/AM17/	RLA File :06/24/040/00049/AM16/	Lic.No/Date:0610038341 22.03.2016	

Rebinder

[Signature]

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Decision : A copy of application has been forwarded to DIPP on 21.06.2016. Comments awaited from DIPP.

198	Case No.: 17/5/87-ALC1/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00094/AM17/	RLA File :03/95/040/00839/AM16/	Lic.No/Date:0310803651 30.03.2016	
Decision : A copy of application has been forwarded to DIPP on 14.07.2016. Comments awaited from DIPP.				

199	Case No.: 18/5/87-ALC1/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00095/AM17/	RLA File :03/95/040/00974/AM16/	Lic.No/Date:0310803650 30.03.2016	
Decision : A copy of application has been forwarded to DIPP on 14.07.2016. Comments awaited from DIPP.				

200	Case No.: 5/5/87-ALC1/2016	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00082/AM17/	RLA File :05/23/040/00561/AM16/	Lic.No/Date:0510398089 31.03.2016	
Decision : Application has been received and place the case before Norms Committee.				

201	Case No.: 1/1/87-ALC1/2016	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00001/AM17/	RLA File :32/24/040/00045/AM16/	Lic.No/Date:3210077850 04.04.2016	
Decision : Application has been received and place the case before Norms Committee.				

202	Case No.: 2/2/87-ALC1/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved										
	HQ File :01/87/050/00004/AM17/	RLA File :03/95/040/00983/AM16/	Lic.No/Date:0310803872 11.04.2016											
Decision: Based on the written comments furnished by the DIPP vide their letter No.7/222/2016-TSW dated 20.07.2016, the Committee approved following adhoc norms:														
<table border="1"> <thead> <tr> <th colspan="2">EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY (MT)</th></tr> </thead> <tbody> <tr> <td>Styrene</td><td>Butadiene</td><td>37.8 (MT)</td><td>1. 1,3 Butadiene</td><td>20.139</td></tr> </tbody> </table>					EXPORT ITEM		QTY	IMPORT ITEM	QTY (MT)	Styrene	Butadiene	37.8 (MT)	1. 1,3 Butadiene	20.139
EXPORT ITEM		QTY	IMPORT ITEM	QTY (MT)										
Styrene	Butadiene	37.8 (MT)	1. 1,3 Butadiene	20.139										

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Rubber (Grade: 1783)	2. Styrene Monomer	6.626
	3. Extended Oil	9.922
	4. Chem : Rosin Acid	0.517
	5. Tertiary Dodecyl Mercaptane	0.041
	6. Activator EDTA	0.053
	7. Synthetic Soap (DNMS)	0.151
	8. Flocculant	0.165
RA may take consequential action as per Policy / Procedures.		

203	Case No.:2/3/87-ALC1/2016	Party Name:SATYAM POLY PLAST	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00055/AM17/	RLA File :13/24/040/00001/AM17/	Lic.No/Date:1310048205 13.04.2016	
Decision : Application has been received and place the case before Norms Committee.				

204	Case No.:2/5/87-ALC1/2016	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00079/AM17/	RLA File :03/95/040/00059/AM17/	Lic.No/Date:0310804290 29.04.2016	
Decision: The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

205	Case No.:17/4/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00073/AM17/	RLA File :08/24/040/00042/AM17/	Lic.No/Date:0810137850 05.05.2016	
Decision : Application has been received and place the case before Norms Committee.				

206	Case No.:21/4/87-ALC1/2016	Party Name:K-FLEX INDIA PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00077/AM17/	RLA File :31/83/040/00008/AM17/	Lic.No/Date:3110066140 10.05.2016	

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Decision : Application has been received and place the case before Norms Committee.

207	Case No.: 4/6/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00103/AM17/	RLA File :03/94/040/00173/AM17/	Lic.No/Date:0310805003 30.05.2016	
Decision : A copy of application has been forwarded to DIPP on 19.07.2016.				

208	Case No.: 5/6/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00104/AM17/	RLA File :03/94/040/00182/AM17/	Lic.No/Date:0310805005 30.05.2016	
Decision : A copy of application has been forwarded to DIPP on 19.07.2016.				

209	Case No.: 9/6/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
	HQ File :01/87/050/00108/AM17/	RLA File :03/95/040/00161/AM17/	Lic.No/Date:0310805067 31.05.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 20.07.2016, the Committee approved following adhoc norms:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY recommended for 1 Kg of finished good
Rubber Floor Covering mats	2,00,000 kg	1. Synthetic Rubber SBR Series 1502	0.150 kg
		2. High Styrene Resin Master Batch Kumho KHS 68	0.100 kg
		3.Natural Rubber	0.235 kg
		4. Zinc Oxide	0.021 kg
		5. Anti oxidant, Kumanox 5050L/IONOL LC	0.011 kg
		6. Accelerators, CBS	0.013 kg
		7. Retarder PVI	0.012 kg
		8. Titanium Dioxide	0.038 kg
		9. Ppt. Silica Filler	0.136 kg

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		10. Carbon Black	0.038 kg
		11. Processing Aids Structol	0.035 kg
Note: 1. There should be a value cap on Rubber chemical (Anti oxidant/ Accelerators) as per General Note 8 of the Handbook of Procedures Vol. II.			
RA may take consequential action as per Policy / Procedures.			

210	Case No.:6/6/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00105/AM17/	RLA File :03/94/040/00188/AM17/	Lic.No/Date:0310805118 01.06.2016	
Decision : A copy of application has been forwarded to DIPP on 19.07.2016.				

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Case No.:8/6/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00107/AM17/	RLA File :03/95/040/00160/AM17/	Lic.No/Date:0310805127 01.06.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 25.07.2016, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY required for 1 Kg of resultant product
High Abrasion Rubber Sheets	2,50,000.00 kg	1. Natural Rubber	0.700 kg
		2. Polybutadiene Rubber	0.110 kg
		3. Zinc Oxide	0.035 kg
		4. Ppt. Silica Filler	0.071 kg
		5. Rubber Processing Oil	0.038 kg
		6. Titanium Dioxide	0.025 kg
		7. Antioxidant	0.012 kg
		8. Accelerators	0.014 kg
		9. Retarder	0.012 kg
		10. Processing Aid Structol	0.035 kg
		11. . Bonding Agent SI-72	0.012 kg
		12. Cross Linking Agent	0.017 kg
Note: 1. There should be a value cap upto 7% of FOB value of export on Antioxidant/Accelerators as per General Note 8 of Hand book of			

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Procedures, Vol. II.
RA may take consequential action as per Policy / Procedures.

212	Case No.:2/4/87-ALC1/2016	Party Name:ARMOR PLAST LTD.,	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00058/AM17/	RLA File :07/24/040/00084/AM17/	Lic.No/Date:0710109905 03.06.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA and firm. Hence, it was decided to call for application from RA and firm for further consideration of the case.				

213	Case No.:19/5/87-ALC1/2016	Party Name:SPEEDWAYS TYRE LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
	HQ File :01/87/050/00096/AM17/	RLA File :30/24/040/00009/AM17/	Lic.No/Date:3010103793 03.06.2016	
Decision: Based on the written comments furnished by the DIPP vide their letter No.7/267/ 2016- TSW dated 20.07.2016, the Committee approved following adhoc norms:				

EXPORT ITEM	QTY	IMPORT ITEM	Qty. required per Kg of finished good
Bicycle Coloured Tubes (Excluding Weight of Valves)	1,00,000.00 kg	1. Natural Rubber	0.26 kg
		2. Synthetic Rubber (PBR)	0.33 kg
		3. Precipitated Silica	0.115 kg
		4. Rubber Chemicals (Antioxidants, Accelerators, Retarders and Peptizers)	0.024 kg
		5. Zinc Oxide	0.038 kg
		6. Stearic Acid	0.001 kg
		7. Brass Scrap (Honey Grade)	0.038 kg
		8. Titanium Dioxide	0.066 kg

Note: 1. There will be value cap 7% of FOB value of exports in case of Rubber Chemicals.

RA may take consequential action as per Policy / Procedures.

214	Case No.:7/6/87-ALC1/2016	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Deferred
	HQ File :01/87/050/00106/AM17/	RLA File :03/94/040/00197/AM17/	Lic.No/Date:0310805261 07.06.2016	

Chandras

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Decision : A copy of application has been forwarded to DIPP on 19.07.2016.

Case No.: 11/6/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00110/AM17/	RLA File :03/95/040/00190/AM17/	Lic.No/Date:0310805447 14.06.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 25.07.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY required
Abrasion Resistance Rubber Sheetings	1 kg	1. Natural Rubber	0.440 kg
		2. Chloroprene Rubber	0.165 kg
		3. Polybutadiene Rubber	0.165 kg
		4. Zinc Oxide	0.035 kg
		5. Ppt. Silica Filler	0.110 kg
		6. Retarder	0.010 kg
		7. Antioxidant, Kumanox	0.015 kg
		8. Accelerators	0.018 kg
		9. Titanium Di-oxide	0.055 kg
		10. Bonding Agent SI-69	0.015 kg
		11. Cross Linking Agent	0.017 kg
		12. Gum Rosin	0.025 kg
Note: 1. There should be a value cap on Antioxidant/Accelerators as per General Note 8 of Handbook of Procedures Vol. II.			
RA may take consequential action as per Policy / Procedures.			

Case No.: 12/6/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00111/AM17/	RLA File :03/95/040/00201/AM17/	Lic.No/Date:0310805522 15.06.2016	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 25.07.2016, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY required per Kg of finished good
Other Specially Relevant Natural Rubber/	2,70,000.00 kg	1. Natural Rubber	0.210 kg
		2. Neoprene/ Chloroprene Rubber	0.205 kg

Signature

Signature

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
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Synthetic Rubber based compounded Sheets	3. Nitrile Rubber NBR	0.205 kg
	4. Carbon Black	0.105 kg
	5. Antioxidant	0.015 kg
	6. Accelerator	0.013 kg
	7. Retarder	0.11 kg
	8. Silica Filler Ppt	0.125 kg
	9. Plasticizer Eastman 168	0.045 kg
	10. Gum Rosin	0.015 kg
	11. Bonding Agent -SI-69	0.012 kg

Note: 1. There should be a value cap on Antioxidant/Accelerators as per General Note 8 of Handbook of Procedures Vol. II.
2. The firm will export back 260 nos. of Plastic Pallets.

RA may take consequential action as per Policy / Procedures.

Case No.: 10/6/87-ALC1/2016	Party Name: NIKHIL ADHESIVES LTD.	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Approved
HQ File :01/87/050/00109/AM17/	RLA File :03/95/040/00177/AM17/	Lic.No/Date: 0310805742 28.06.2016	

Decision: The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 8/87-ALC1/2014 held on 21.05.2014 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylic Co-Polymer Emulsion (Solid Content 50 ± 1%)	1 kg	1. Butyl Acrylic Monomer	0.247 kg
		2. Styrene Monomer	0.238 kg
		3. Acrylamide	0.005 kg
		4. Acrylic Acid	0.008 kg
		5. Emulsifier	0.0410 kg
		6. HDPE Granules (Blowing Grade)	As per packing policy

RLA may take consequential action as per Policy / Procedures.

Case No.: 22/5/87-ALC1/2016	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 6/87-ALC1/2016 10.08.2016	Status: Deferred
HQ File :01/87/050/00099/AM17/	RLA File :08/24/040/00136/AM17/	Lic.No/Date: 0810138261 11.07.2016	

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA and firm. Hence, it was decided to call for application from RA and firm for further consideration of the case.

Meeting ended with a vote of thanks to the Chair.

Chaudhary



SEIKHOMANG KIPGEN
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Directorate General of Foreign Trade
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